

ITEM NO.52

COURT NO.6

SECTION XVI

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No. 22850/2022

(Arising out of impugned final judgment and order dated 11-11-2022 in MAT No. 1734/2022 passed by the High Court At Calcutta)

ALI HOSSAIN MANDAL &amp; ORS.

Petitioner(s)

VERSUS

WEST BENGAL BOARD OF PRIMARY EDUCATION &amp; ORS.

Respondent(s)

(IA No. 56261/2023 - CLARIFICATION/DIRECTION; IA No. 194494/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 18986/2023 - INTERVENTION/IMPLEADMENT; IA No. 203159/2022 - INTERVENTION/IMPLEADMENT and IA No. 41554/2023 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 22774/2022 (XVI)

(IA No. 44126/2023 - APPLICATION FOR PERMISSION; IA No. 193829/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 44017/2023 - INTERVENTION/IMPLEADMENT; IA No. 7353/2023 - INTERVENTION/IMPLEADMENT; IA No. 111500/2023 - INTERVENTION/IMPLEADMENT and IA No. 109730/2023 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 11550-11551/2023 (XVI)

(IA No. 106141/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 124126/2023 - INTERVENTION/IMPLEADMENT and IA No. 121687/2023 - INTERVENTION/IMPLEADMENT)

Date : 31-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Chand Qureshi, AOR

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Mr. Hassan Zubair Waris, Adv.  
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 Mr. Rohit Bansal, Adv.  
 Ms. Kshitij Singh, Adv.

Mr. Sachin Dubey, Adv.  
 Mr. Ranjan Mukherjee, AOR

For Respondent(s) Mr. Soumik Ghosal, AOR

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 Mr. Rohan Trivedi, Adv.

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Mr. Santanu Maji, Adv.

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Ms. Neha Rathi, AOR

Mr. Anil Kumar Mishra, Adv.  
Mr. Anindo Mukherjee, Adv.  
Mr. Rajeev Kumar Gupta, Adv.  
Mr. Sanjay Kumar, Adv.  
Mr. Parminder Singh Bhullar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 22.08.2023 along with all connected  
applications, if any.

Interim order to continue until further  
orders.

Pleadings may be exchanged in the meantime.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR